NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 121(ND)2016 CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. SRS Ltd.

SECTION OF THE COMPANIES ACT: 74 (2)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Saurabh kalia
2. Mr. Aishmarya
Mishre

3. Ray Kmmax wadh waii Depositor XIII

4. Varun Tewari Depositor XIII

ORDER

A fresh proposal has been submitted by the ld. Counsel for the petitioner for consideration of this Bench. In addition, the petitioner is also being directed to file an affidavit undertaking that the scheme if approved, and in terms thereof, the interest component would be paid on time and disbursed by way of post dated cheques.

2. To come up on 20.10.2016.

(Ina Malhotra) Member Judicial